

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 61 of 2015

Dated: 04th March, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Ms. Poorva
Saigal and Mr. Shubham Arya

Counsel for the Respondent(s) : Mrs Swapna Seshadri for R.1
Mr. Pradeep Misra for R.2
Mr. Sandeep for R.3 to 5
Mr. R.B.Sharma for R.7, BRPL

ORDER

Mr. M. G. Ramachandran, learned counsel for the appellant has been heard partly.

Post this appeal for hearing on **01st April, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt